[Shri L. N. Mishra]

- (2) A copy each of the following Notifications under section 7A of the Coal Mines Provident Fund and Bonus Schemes Act, 1948:-
 - (i) The Coal Mines Provident Fund (Second Amendment) Scheme, 1967, published in Notification No. G.S.R. 859 in Gazette of India dated the 3rd June 1967.
 - (ii) The Andhra Pradesh Coal Mines Provident Fund (Second Amendment) Scheme, 1967, published in Notification No. G.S.R. 860 in Gazette of India dated the 3rd June, 1967.
- (iii) The Rajasthan Coal Mines Provident Fund (Second Amendment) Scheme, 1967 published in Notification No. GS.R. 861 in Gazette of India dated the 3rd June, 1967.
- (iv) The Neyveli Coal Mines Provident Fund (Second Amendment) Scheme, 1967, published in Notification No. G.S.R. 862 in Gazette of India dated the 3rd June, 1967.
- (v) The Coal Mines Provident Fund (Third Amendment) Scheme, 1967, published in Notification No. G.S.R. 863 in Gazette of India dated the 3rd June, 1967.
- (vi) The Andhra Pradesh Coal Fund Mines Provident (Third Amendment) Scheme, 1967, published in Notification No. G.S.R. 864 in Gazette of India dated the 3rd June, 1967.
- (vii) The Rajasthan Coal Mines Provident Fund (Third Amendment) Scheme, 1967, published in Notification No. G.S.R. 865 in Gazette of

India dated the 3rd June, 1967.

- (viii) The Neyveli Coal Mines Provident Fund (Third Amendment) Scheme, 1967, published in Notification No. G.S.R. 866 in Gazette of India dated the 3rd June, 1967. [Placed in Library. See No. LT-721/67].
- (3) A copy of Government Resolution No. WB-12 (2)|67 dated the 29th April, announcing acceptance of the recommendations made the Central Wage Board for Heavy Chemicals and Fertilizers Industry, for the grant of interim relief. [Placed in Library. See No. LT-722/67].

REPORT OF THE COMMITTEE TO STUDY THE QUESTION OF LEGISLATION OF ABORTION

The Deputy Minister in the Ministry of Health and Family Planning (Shri B. S. Murthy): I beg to lay on the Table a copy of the Report of the Committee to study the question of Legislation of Abortion. [Placed in Library. See No. LT-723/67].

15.09 hrs.

COMMITTEE ON PRIVATE BERS' BILLS AND RESOLUTIONS

FIFTY REPORT

र्श्वः हरवयाल देवगुण : ग्रन्यक्ष महोदय, में गैर-सरकारी सदस्यों के विधेयकों तथा संकल्पों सम्बन्धी समिति का पांचवां प्रतिवेदन पेश करता हं।